

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **10.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. JYOTI KUMAR TRIPATHI, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Phoenix ARC pvt Ltd
Vs
Smt. Tikkavarapu Radhika

MAIN PETITION NUMBER : CP(IB)/203(CHE)2022

(IA/MA) APPLICATION NUMBERS

IA(IBC)/275(CHE)2024

ORDER

Present: Ms. Deepa Mariyappan, Ld. Counsel for Financial Creditor.
Mr. Kaushik Narayanan, Ld. Counsel for IRP.
Ms. Saranya, Ld. Counsel for Respondent.

Respondent has filed reply vide SR. No. 1779 dated 10.04.2024. Let the copy be served on the Petitioner and the Applicant.

Rejoinder, if any, be filed within two weeks from today.

List the application for hearing on **07.05.2024**.

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(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

-sd-

(JYOTI KUMAR TRIPATHI)
MEMBER (JUDICIAL)